

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-20827-- JK (LD) of 2024
DATED:- 27 - 12 - 2024

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 27- 12 - 2024

No:-LAW-OIC/12/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Hhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.20827-JK(LD) of 2024 dated 27.12.2024

S. No.	Case No. Case Title	OIC
1.	WP(C) No. 2311/2024 CM No.'s 5660/2024 & 5661/2024 titled Resident of Village Gowari v/s UT of J&K and Others0	Mr. Muneeb Umar, JKAS, Tehsildar Gandoh
2.	OA No. 61/1103/2024 titled Ashok Kumar Vs. Union Territory of J&K and other.	Ms. Bhumika Sharma, Tehsildar
3.	Inhabitants of villages Pariswani, Bongam and Ratnipora Payeen V/s Union Territory of Jammu & Kashmir and others.	Sh. Arshad Ahmad Khan, ACR Baramulla
4.	WP(C) No. 2590/2024 titled Dev Raj & Ors. V/s UT of J&K and Ors	Sh. Rakesh Kumar Sub-Divisional Magistrate Hiranagar (8604286353)
5.	O.A No. 1175/2024 titled Kuldeep Kumar V/s UT of J&K and Ors	Sh. Gandeep Kumar Tehsildar Head Quarter Assistant to DC Kathua (8492876515)
6.	OWP No. 52/2019 titled Pawan Singh Jasrotia & Ors. V/s State of J&K	Sh. Vishav Partap Singh Assistant Commissioner (9419923249)
7.	WP(C) No. 2781/2024 titled Kuldeep Raj V/s UT of J&K and Ors.	Sh. Anil Kumar Additional Deputy Commissioner Basohli (9419155339)
8.	WP(C) No. 2764/2024 titled Amrik Singh V/s UT of J&K & Ors.	Sh. Anna Jamwal Tehsildar Nagri Parole (6005516558)
9.	WPC No. 2511/2024 Sameer Singh & Ors. V/s UT of J&K and Ors.	Sh.Shabir Ahmed Tehsildar Samba (99063-31310) tehsildarsamba@gmail.com
10.	OWP No. 34/2016 Raj Kumar V/s Union of India	Sh.Shabir Ahmed Tehsildar Samba 99063-31310 tehsildarsamba@gmail.com
11.	WPC No. 2693/2024 Romesh Kumar V/s UT of J&K and Ors.	Sh.Sudesh Kumar, Tehsildar Vijaypur (94191-55559) tvijaypur@gmail.com
12.	WPC No. 1698/2024 Kaushalya Devi & Ors. V/s UT of J&K and Ors.	Sh. Jagdish Singh, Addl. Dy. Commissioner, Samba. (94191-04243) adc.samba@gmail.com
13.	WP© No. 2264/2024 Mohd. Iqbal Khan v/s UT of J&K & Ors	Varunjeet Charak, JKAS Collector Land Acquisition (ADC), Ramban Mob. No 9906094697

		Email Id:- adc-ramban@jk.gov.in
14.	WP© No. 2363/2024 Mohinder Sharma & Ors. V/s UT of J&K & Ors	Varunjeet Charak, JKAS Collector Land Acquisition (ADC), Ramban Mob. No 9906094697 Email Id:- adc-ramban@jk.gov.in
15.	WP© No. 1944/2024 Amar Singh & Ors. v/s UT of J&K & Ors	Harpal Singh, Assistant Commissioner (Rev), Ramban Mob. No 9419215035 Email Id:- acr-ramban@jk.gov.in
16.	WP© No. /2024 Aniz Ahmed Nizami v/s UT of J&K & Ors	Harpal Singh, Assistant Commissioner (Rev), Ramban Mob. No 9419215035 Email Id:- acr-ramban@jk.gov.in
17.	WP© No. 1981/2024 Abdul Majid Wani & Ors v/s UT of J&K & Ors.	Harpal Singh ACR Ramban, Incharge Sub Divisional Magistrate, Gool Mob. No 9419215035 Email Id:- goolsdm@gmail.com
18.	WP© No. 2574/2024 Shakti Singh v/s U.T of J&K & Ors	Harpal Singh ACR Ramban, Incharge Sub Divisional Magistrate, Gool Mob. No 9419215035 Email Id:- goolsdm@gmail.com
19.	WP© No. 2751/2024 Mohd Sharief Wani & Ors v/s UT of J&K & Ors	Harpal Singh ACR Ramban, Incharge Sub Divisional Magistrate, Gool Mob. No 9419215035 Email Id:- goolsdm@gmail.com
20.	WP© No. 2685/2024 Mohd. Saleem V/s UT of J&K & Ors	Rizwan Asgar, Sub-Divisional Magistrate, Banihal Mob. No. 9697128038 Email Id:- sdmbanihal@gmail.com
21.	CCP(S) No. 301/2024 Santokh Singh Katoch v/s UT of J&K & Ors	Gan Shyam Basotra, Sub-Divisional Magistrate, Ramsoo, Mob. No. 9682140256 Email Id:- sdmramsoo@gmail.com
22.	WP© No. 2779/2024 Asha Begum v/s U.T of J&K & Anr.	Deep kumar, Tehsildar Ramban, Mob. No. 7006739036 Email Id:- Tehsildar-ramban@jk.gov.in
23.	WP© No. 2202/2024 Bidya Devi & Ors. V/s UT of J&K & Ors.	Major Singh, Tehsildar Rajgarh, Mob No. 9906178710 Email Id:- tehsildarrajarh76@gmail.com
24.	LPA No. 232/2024 Fateh Mohd v/s UT of J&K & Ors.	Harjeet Singh, Tehsildar Gool Mob No. 9419290276 Email Id:- tehsildargool7@gmail.com

25.	LPA No. 191/2024 Ahmed v/s UT of J&K & Ors.	Imtiaz Ahmed, Tehsildar Banihal, Mob. No. 9419199924 Email Id:- banihaltehsildar@gmail.com
26.	CCPS No. 359/2024 Keshav singh & Ors. v/s Baseer-ul-Haq Chaudhary and Ors.	Deep kumar, Tehsildar Ramban, Mob. No. 7006739036 Email Id:- Tehsildar-ramban@jk.gov.in
27.	CCPS No. 186/2024 Beer Chand v/s UT of J&K & Ors.	Major Singh, Tehsildar Rajgarh, Mob No. 9906178710 Email Id:- tehsildarrajarh76@gmail.com
28.	CCPS No. 325/2024 Magotra Tent & Light House v/s UT of J&K & Ors.	Harpal Singh ACR Ramban, Incharge Sub Divisional Magistrate, Gool Mob. No 9419215035 Email Id:- goolsdm@gmail.com
29.	CCPD No. 35/2024 Udham Singh v/s UT of J&K & Ors	Harpal Singh, Assistant Commissioner (Rev), Ramban Mob. No 9419215035 Email Id:- acr-ramban@jk.gov.in
30.	CCPS No. 38/2024 in WPC No. 2223/2022 Usman Ashraf V/s Bupinder Kumar (Commissioner/Secretary to Govt. of J&K, Public Works Department (R&B)	Varunjeet Charak, JKAS Collector Land Acquisition (ADC), Ramban Mob. No 9906094697 Email Id:- adc-ramban@jk.gov.in
31.	Contempt Petition No. /2024 in T.A No. 416/2020 Anil Singh V/s Manoj Kumar Dwivedi (IAS)	Baseer Ul Haq Chaudhary, IAS Deputy Commissioner, Ramban Mob. No 9419156577 Email Id:- dcramban-jk@nic.in
32.	WPC No. 1209/2023 Chanchalo Devi & Ors V/s UT of J&K & Ors.	Baseer Ul Haq Chaudhary, IAS Deputy Commissioner, Ramban Mob. No 9419156577 Email Id:- dcramban-jk@nic.in
33.	O.A No. 1310/2024 Insha Haider v/s U.T of J&K & Ors	Baseer Ul Haq Chaudhary, IAS Deputy Commissioner, Ramban Mob. No 9419156577 Email Id:- dcramban-jk@nic.in
34.	CP no. 310/2024 Bashir Ahmed vs Manok Kumar Devidi and others	Daleep Kumar, Accountes Officer DC Office Kishtwar
35.	Review petition in WPC no. 2311/2024 Residents of village Gowar through Muzaffer Hussain vs UT	Muneeb Umar Tehsil Gandoh

36.	O.A bi, 1192/2024 Pranav Dev Singh vs UT of J&k and ors	Sh. Angrez Singh Assistant Commissioner, Central with Divisional Commissioner, jammu
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